## Dangers from disposal of atomic Wastes

- 93. SHRI MENTAY PADMANA-BHAM: Will the PRIME MINISTER be pleased to state:
- (a) whether the Atomic Energy Commission is seized of the dangers emanating from disposal of atomid waste;
- (b) if so, what are the safeguards presently in force;
- (c) whether any negative report has been given on our methods of safety by the IAEA, Geneva; and
- (d) whether any periodic study is being conducted into the radiation hazards being faced by workers in atomic energy plants?
- MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF, M. G. K. MENON): (a) Yes, Sir.
- (b) The Department of Atomic Energy has evolved safe practices for the management of nuclear wastes, after taking into account the hazards. Treatment, storage and disposal of nuclear wastes is closely monitored by the Department's Safety Committees which follow guidelines given by the Atomic Energy Regulatory Board.
  - (c) No, Sir.
- (d) Yes, Sir. The Health & Safety Group of BARC closely supervises the radiological health and safety aspects of the personnel working in all the nuclear facilities in the country. The exposures are carefully and regularly monitored to ensure adherence to health and safety regulations.

#### Condition of game sanctuaries

94. SHRI MENTAY PADMANA-BHAM: Will the Minister of ENVIRONMENT AND FORESTS he pleased to state:

- (a) whether Government have examined the condition of various game sanctuaries recently;
- (b) whether it is a fact that a large scale killings of animals took place in some sanctuaries in Madhya Pradesh; and
- (c) whether any new sanctuaries are proposed to be made?

THE MINISTER OF STATE" ESI THE MINISTRY OF ENVIRONMENT AND PORESTS (SHRIMATI MANEKA GANDHI): (a) A Status Report on the Management of National Parks and Sanctuaries in India was prepared in 1989.

- (b) No, Sir.
- , (c) The declaration of areas as Sanctuaries, National Parks, etc., under the Wild Life (Protection) Act is ordered by the State Governments keeping in view the suitability of sites and the availability of funds.

# Grant in aid to institutions run by religious denominations -

- 95. SHRI DEBABRATA BISWAS: Will the PRIME MINISTER be pleased to state:
- (a) what is the number of educational institutions being run by managements of various religious denominations (State-wise);
- (b) the grant in-aid given to each of them by Government annually—State-wise?

THE MINISTER OF STATE- IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHUT CHIMANBHAI MEHTA): (a) and (b)| The information is being collected and shall be laid on the Table of the House.

## Financial assistance to non-Governmental organisations

96. SHRI MENTAY PADMANA-BHAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) what are the names -of all non-Governmental organisations which have received financial assistance from the Ministry of Environment and Forests during the last three years with the break up of amounts for each such non-Governmental organisations and total amount for the last three, years;
- (b) whether there is any assessment of the expenditure of funds so granted has been made: and
- (c) what is the existing mode of assessment ot this policy, in view of 'the fact that non-Governmental or-ganisations spend too much on overheads, travel and office expenditure?

MTNTSTER\* Of' ENVIRON-' MEr?T AND FORESTS (SHRI NILA-6 ROUTRAY): (a) A Statement showing the scherhewise financial assistance provided. to various Non- Governmental Organisations during the last three years\* is placed on the Table of the Sabha. (See Appendix > CLV, Annexure No. 5]

(b) and (c) Yes,, Sir., The assessment is made according to the prescribed guidelines and standard norms . laid down by the Ministry for various items of the grant "including travel,' overheads, office expenditure-etc..

# **Investment in and losses of Public Sector Undertakings**

- 97. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleas-, ed to state:
- (a) what is the present number of Public Sector Undertakings in the country and what 'is the number of Units which are incurring losses;

(b) what has been the total invest ment in the PSUs so far and what was the loss on account of sick units upto 31st March, 1990; and whether Govern ment have looked into the matter: and

to Questions

(c) what measures Go concrete vernment have taken so far to check the growing sickness in PSUs and im performance prove the financial thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) During 1988-89, 101 out of 229 operating Central PSEs incurred losses.

-(b) and - (c) Total investment in Central PSEs as on 31st March, 1989 ivas Rs. 85,564 crores. The total loss incurred by 101 bs3 making enterprises was Rs. 1907 crores. Figures for the year 1989 90 will become available oni> towards the end of the year when all the annual audited accounts oi the enterprises are received an J compiled. Sustained efforts are being made by the Government to improve the performance ot the enterprises through various measures like restructuring, technology upgradation, change in product mix, improved maintenance management, etc.

## .Colleges getting grants from UGC in Rajasthan

- 98. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state;
- (a) what are the names of colleges getting grants from University Grants Commission in Rajasthan for the last two years; and
- (b) what criteria has been fixed by U.G.C. to render financial assistance to the colleges both technical as well
- ' as non-technical in various parts of the country?